

Scheme to provide 100 Sq. Yards of Land to Landless Farmers

*816. SHRI LALJI BHAI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have decided to give 100 sq. yards land to landless farmers in different States and has sanctioned Rs. 9 crores till today;

(b) whether that scheme will be implemented by State Governments but expenses will be borne out by Centre; and

(c) if so, the main features thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): (a). Yes, Sir. The Scheme, however, covers all landless workers in rural areas. The value of projects sanctioned to-date is Rs. 16.12 crores.

(b) Yes, Sir. The Centr's liability will, however, be limited to the extent of sanctions issued by the Government of India.

(c) Under the Scheme, the entire reasonable cost of acquisition of land, where necessary, is provided by the Central Government to the State Governments as grants-in-aid. In addition, cost of development, not exceeding Rs. 150/- per house-site, is admissible to the State as Central grant. A Community Development Block is the unit for project formulation.

Tamil Nadu Request for Opening of Technological University

*817.. SHRI P. A. SAMINATHAN:
SHRI C. T. DHANDAPANI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Tamil Nadu has requested the Union Government for permission for opening Technological University in that State;

(b) if so, whether Centre has given her permission; and

(c) whether Centre will give any assistance to the State Government in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir

(b) and (c). The proposal has been referred to the University Grants Commission for advice. The Commission's views on the proposal have not so far been received.

Land given to Housing Cooperatives in Delhi

*818. SHRI HARI KISHORE SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of Housing Cooperatives in Delhi given land on concessional rates and the nature of their membership; and

(b) whether Government propose to encourage more such cooperatives?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): (a) 30 Housing Cooperatives in Delhi with composite membership have been allotted land at a concessional rate.

(b) According to present policy of Government, Housing Cooperatives are allotted land at pre-determined rates for construction of flats on Group Housing basis.